

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2009-2010/363

March 26, 2010

DBOD.No.FID.FIC.8/01.02.00/2009-10

The CEOs of the select All-India Term-lending and Refinancing Institutions

(Exim Bank, NABARD, NHB and SIDBI)

Dear Sir,

<u>Additional Disclosures in Notes to Accounts</u>

Please find enclosed a copy of <u>Circular DBOD.No.BP.BC.No.79/21.04.018/2009-10</u> dated March 15, 2010 on the above subject. In this connection, it is advised that the above guidelines issued to banks, shall mutatis mutandis apply to the select All India Financial Institutions (AIFIs).

Yours faithfully

(Vinay Baijal) Chief General Manager

Encl.: As above